

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Customs Appeal No. 21358 of 2016

[Arising out of Order-in-Original No. COC-CUSTOM-
PRV-COM-01-16-17 dated 30/05/2016 passed by
Commissioner of CUSTOMS(Preventive), Cochin]

Ashwin Gold Pvt Ltd

Ground Floor, SD 16-A Block,
Special Economic Zone,
Kakkanad
COCHIN
KERALA
682037

Appellant(s)

VERSUS

**Commissioner of Customs,
Cochin-cus**

CUSTOM HOUSE, WILLINGDON
ISLAND
COCHIN
KERALA
682009

Respondent(s)

WITH

Customs Appeal No. 21357 of 2016

[Arising out of Order-in-Original No. COC-CUSTOM-
PRV-COM-01-16-17 dated 30/05/2016 passed by
Commissioner of CUSTOMS(Preventive), Cochin]

Mr. Sanjay Subrao Nikam,

Managing Director of
M/s.Ashwin Gold Pvt Ltd
No.11/422, Sanjay Nivas,
Pallithazham, Mulamthuruthy,
KERALA – 682 314.

Appellant(s)

VERSUS

**Commissioner of Customs,
Cochin-cus**
CUSTOM HOUSE, WILLINGDON
ISLAND
COCHIN
KERALA
682009

Respondent(s)

WITH

Customs Appeal No. 21286 of 2016

[Arising out of Order-in-Original No. COC-CUSTOM-
PRV-COM-01-16-17 dated 30/05/2016 passed by
Commissioner of CUSTOMS(Preventive), Cochin]

Mr. M.K. Babu,
Prop. Smijo Gold Works and
Jewellery
Elamkunnu Road,
Vallachira PO, Thrissur,
Kerala 680562.

Appellant(s)

VERSUS

**Commissioner of Customs,
Cochin-cus**
CUSTOM HOUSE,
WILLINGDON ISLAND
COCHIN
KERALA
682009

Respondent(s)

WITH

Customs Appeal No. 21296 of 2016

[Arising out of Order-in-Original No. COC-CUSTOM-
PRV-COM-01-16-17 dated 30/05/2016 passed by
Commissioner of CUSTOMS(Preventive), Cochin]

Mr. T.R. Saji,
Munduplakkal House,
Kumbalampoika,
Pathanamthitta,
Ernakulam,
Kerala 689 661.

Appellant(s)

